

## RAJYA SABHA

Monday, the 15th November, 1976/the  
24th Kartika, 1898 (Saka).

The House met at eleven of the  
Clock. Mr. Chairman in the Chair.

### PAPERS LAID ON THE TABLE

#### Gujarat Rural Debtors' Relief Act, 1976

THE MINISTER OF STATE IN THE  
MINISTRY OF INDUSTRY (SHRI  
ANANT PRASAD SHARMA): Sir, on  
behalf of Shri Shahnawaz Khan, I  
beg to lay on the Table, under sub-  
section (3) of section 3 of the Gujarat  
State Legislature (Delegation of  
Powers) Act, 1976, a copy (in English  
and Hindi) of the Gujarat Rural  
Debtors' Relief Act, 1976 (No. 35 of  
1976), enacted by the President.  
[Placed in Library. See No. LT-11545/  
76.]

**I. Annual Report (year ended the  
30th September, 1975) and  
Accounts of the Hindustan Salts  
Limited, Jaipur and related papers**

**II. Annual Report (ended the 30th  
September, 1975) and accounts of  
the Sambhar Salts Limited, Jaipur  
and related papers**

SHRI ANANT PRASAD SHARMA:  
Sir, I also beg to lay on the Table,  
under sub-section (1) of section 619A  
of the Companies Act, 1956, a copy  
each (in English and Hindi) of the  
following papers:—

**I. (i) Seventeenth Annual Report  
and Accounts of the Hindustan Salts  
Limited, Jaipur, for the year ended  
the 30th September, 1975, together  
with the Auditors' Report on the  
Accounts and the comments of the  
Comptroller and Auditor General of  
India thereon.**

**(ii) Review by Government on the  
working of the Company.**  
[Placed in Library. See No. LT-  
11546/76 for (i) and (ii).]

983 RS—1.

**II. (i) Eleventh Annual Report and  
Accounts of the Sambhar Salts  
Limited, Jaipur, for the year ended  
the 30th September, 1975, together  
with the Auditors' Report on the  
Accounts and the comments of the  
Comptroller and Auditor General of  
India thereon.**

**(ii) Review by Government on the  
working of the Company.**

[Placed in Library. See No. LT-  
11547/76 for (i) and (ii).]

**I. Annual Report (1974-75) and  
Accounts of the Shipping Develop-  
ment Fund Committee and related  
papers**

**II. Annual Report (11th April, 1974  
to 31st March, 1975) and Accounts  
of the Poompuhar Shipping Cor-  
poration Limited, Madras and re-  
lated papers**

THE MINISTER OF STATE IN THE  
MINISTRY OF SHIPPING AND  
TRANSPORT (SHRI H. M. TRIVEDI):  
Sir, I beg to lay on the Table a copy  
each (in English and Hindi) of the  
following papers:—

**I. (i) Sixteenth Annual Report and  
Accounts of the Shipping Develop-  
ment Fund Committee for the year  
1974-75, and the Audit Report there-  
on, under sub-section (6) of section  
16 of the Merchant Shipping Act,  
1958.**

**(ii) Statement giving reasons for  
the delay in laying the Report men-  
tioned at (i) above.**

[Placed in Library. See No. LT-  
11548/76 for (i) and (ii).]

**II. (i) First Annual Report and  
Accounts of the Poompuhar Shipping  
Corporation Limited, Madras, for  
the period from the 11th April, 1974  
to the 31st March, 1975, together  
with Auditors' Report on the Ac-  
counts and the comments of the  
Comptroller and Auditor General of  
India thereon, under sub-section (3)  
of section 619A of the Companies  
Act, 1956, read with sub-clause (iv)  
of clause (c) of the Proclamation**